NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 1563/2021 IA 1138/2021 IA 2277/2021 IA 959/2020 Company Appeal (IBC) /11/2022 In C.P.(IB)/2849(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2022

NAME OF THE PARTIES: - Mr. Sundaresh Bhat
V/s
Mr. Shailesh Jain
IA 1643/2022 Sherisha Powertech Pvt Ltd
V/s
Emco Limited
Company Appeal /11/2022 Power Grid Corporation of India Limited
V/s
EMCO Ltd
IN THE MATTER OF
Jet Roadlines (India) Pvt. Ltd
V/s
EMCO Ltd.

APPEARANCES: -
FOR THE APPELLANT : Adv. H G Khambete (CA/11/2022)
FOR THE RESPONDENT : Absent

Section: 42 U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the **IA.No.2277/2021 on 19.10.2022** and other pending IAs listed on **14.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish